

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:426
ANSWERED ON:19.12.2002
JOINT VENTURE WITH STATES
PUTTASWAMY GOWDA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Union Government propose to have joint ventures with State Governments in order to complete the pending projects on cost share basis;
- (b) if so, the details thereof;
- (c) the names of States, which have readily accepted the proposal to form such a joint venture; and
- (d) the action taken by the Union Government to form such joint ventures?

Answer

MINISTER OF RAILWAYS (SHRI NITISH KUMAR)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 426 BY SHRI G. PUTTA SWAMI GOWDA TO BE ANSWERED IN LOK SABHA ON 19.12.2002 REGARDING JOINT VENTURE WITH STATES

(a) to (d): Yes, Sir. The State Governments of Maharashtra, Karnataka and Andhra Pradesh came forward with proposals for the formation of joint venture with Ministry of Railways, Government of India to undertake suburban transport projects in Mumbai, four identified rail projects in Karnataka and Multimodal Transport System in Hyderabad respectively. Memorandums of Understanding (MOUs) were signed and thereafter joint venture companies have been formed with Government of Maharashtra and Karnataka. Action on formation of joint venture company with Andhra Pradesh Government will be taken on receipt of the Detailed Feasibility and Investment Banking report being prepared by the Consultant. However, the work on Phase - I of the project in Hyderabad is in progress on 50:50 cost sharing basis between the Ministry of Railways and the Government of Andhra Pradesh. In addition, the projects are being undertaken on cost sharing basis with City and Industrial Development Corporation of Maharashtra Limited (CIDCO) in Maharashtra, with Government of Jharkhand, Government of Karnataka, Government of Tamil Nadu and Government of West Bengal.